

Concessions to Mini Cement Plants

4941. SHRI NAVIN RAVANI :
SHRI MOHANLAL
PATEL :

* Will the Minister of INDUSTRY be pleased to state :

(a) the details of concessions given to the mini cement plants ;

(b) whether Government are considering to withdraw those concessions ; and

(c) if so, the reasons therefor ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) :

(a) Under the policy announced on 27th February, 1982, all mini cement plants except those set up by the MRTP houses (composite plants including clinkering and grinding operations up to 66,000 tonnes per annum capacity) are free from price and distribution control. Further, under the Notification dated 28th February, 1982 issued by Ministry of Finance, cement manufactured in such mini cement plants is exempt from so much of the duty of excise as is in excess of Rs. 100/- per metric tonne subject to certain specified conditions.

(b) and (c). There is no proposal at present to withdraw the concessions.

Amount allotted to states in Sixth Plan

4943. SHRI T.R. SHAMANNA :
Will the Minister of PLANNING be pleased to state :

(a) what is the final allotted amount to States during the present Plan period ;

(b) how much (in rupees) have been (i) drawn, (ii) spent during this plan periods so far by the respective States ; and

(c) have the States marshalled their share towards the plan funds ?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : (a) and (b). A statement showing the State-wise approved outlay for the Sixth Plan 1980-85, Annual Plan 1980-81 and 1981-82 and the preliminary expenditure in 1980-81 is given in the enclosed statement. The figures of actual expenditure for 1981-82 are not yet available.

(c) Yes, Sir. However, some States have not found it feasible to raise their own resources to the level agreed for their Annual Plan 1980-81 due to their own particular circumstances. The actual position for 1981-82 is not yet available.

Statement*Amount allotted to States in Sixth Plan*

States	1980-81			
	Sixth Plan (1980-85 outlay)	Approved outlay	Prelmn. Actuals*	Approved outlay 1981-82
1	2	3	4	5
1. Andhra Pradesh	3100.00	501.00	471.20	531.31
2. Assam	1115.00	198.00	192.60	210.00
3. Bihar	3225.00	476.61	465.47	560.00
4. Gujarat	3680.00	524.63	583.60	632.00